

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,
इलाहाबाद खण्डपीठ
(National Company Law Tribunal)
(Bench: Allahabad)

सी० पी० नं०/ C P No. 10/2010

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १९.०९.२०१७ को सुनवाई
का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON-19.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: Shamkey Catysn Intl.

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT:

| क्रम संख्या Sr. No. | नाम Name | पदनाम Designation | प्रतिनिधित्व Representation | हस्ताक्षर Signature |
|---------------------------|----------------------------|----------------------|--------------------------------|------------------------|
| 1 | Syed Fahim Ahmad, Advocate | Advocate | Plt. Mem. | [Signature] |
| 2 | Manish Mehrotra | Advocate | Resp No 5 | [Signature] |
| 3 | Nagendra Kumar Srivastava | | Resp No 6 | Nagendra |
| 4 | O.P. Mishra Adv. | | Resp-5 | [Signature] |

CP No. 10/2010

Advocate, Shri Fahim Ahmad for the petitioner. Advocate, Shri O.P.Mishra for I.F.C.I. and Manish Mehrotra for the Federal Bank. The petitioner counsel is instructed to serve a copy of the petition to the counsel for the Federal Bank by two weeks. Further a copy of the SLP filed before the Hon'ble Supreme Court can be made available for perusal of the opposite counsel as well as for perusal of this court. The Counsel for Respondent No. 6 further seeks a copy of the petition by the petitioner counsel is directed to provide the same.

The matter be listed on 24th October, 2017.

[Signature]

Dated:19.09.2017

Shri H.P. Chaturvedi, Member (Judicial)